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Title: The Minister of State in the Ministry of Communication and Information Technology laid a statement regarding status of implementation of the recommendations contained in the 33rd Report of the Standing Committee on Information Technology on Demands for Grants (2012-13), pertaining to the Department of Posts, Ministry of Communications and Information Technology.

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (DR. KRUPARANI KILLI): Madam, in pursuance of the Direction 73 A of the hon. Speaker, Lok Sabha, I would like to lay a statement showing Implementation Status on the Recommendations/Observations contained in the 33rd Report of Standing Committee on Information Technology on Demands for Grants (2012-13), pertaining to the Department of Posts on the Table of the House without taking valuable time of the House.

The Report could not be updated and tabled in the Parliament within the stipulated period, which is regretted. The delay occurred mainly as the Implementation Report is placed before the Committee with the latest inputs. Therefore, it took time to update the data from all the concerned Divisions of Department of Posts on the recommendations made by the Committee in the Report.